GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1560 TO BE ANSWERED ON 10TH FEBRUARY, 2023

DUES OF HOSPITALS UNDER AYUSHMAN BHARAT YOJANA

1560. SHRI UDAY PRATAP SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the complaints received regarding delay in payment to the private hospitals for medical treatment under Ayushman Bharat Yojana;
- (b) if so, the details thereof along with the measures taken by the Government to deal with such cases;
- (c) whether it is a fact that dues to such private hospitals are not settled even after two months of treatment provided and if so, the details of efforts taken/being taken in this regard; and
- (d) whether the Government has taken any initiatives to set up or evolve any mechanism to deal with such problems and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): Ayushman Bharat –Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is implemented in States/UTs in partnership with respective State Governments. National Health Authority (NHA) has defined parameters for settlement of claims and same is closely monitored at all levels. States/UTs are instructed to settle pending claims as per the claims adjudication guidelines. Further, in order to ensure timely release of State share for scheme implementation, Central share of funds is released only after upfront release of proportionate State share.

As of 02.02.2023, the overall percentage of the total claims paid against total claims submitted under the scheme is approximately 77% while the percentage of claims paid to private hospitals is 86%. Initiatives taken to streamline the payment mechanism under the scheme are at Annexure.

Initiatives taken to streamline the payment mechanism under AB-PMJAY

- i. Close monitoring of claim payments: Various monitoring dashboards are developed to trace claims pendency, claim payment, turn-around time of claim payment, etc.
- **ii. Green Channel Payment (GCP):** NHA has launched GCP wherein the provision of partial payment of 50% of the claim amount automatically at the time of claim submission has been integrated into the NHA's IT system.
- **iii. Deployment of e-RUPI:** Issuance of e-RUPI voucher to the beneficiaries for upfront payment for drugs and diagnostics services under AB-PMJAY.
- **iv. Query workflow:** Claims query workflow is optimized to avoid delay in claims settlement.
